



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १, अंक ३१]

मंगळवार, ऑगस्ट ४, २००९/श्रावण १३, शके १९३१

[पृष्ठ १, किंमत : रुपये २०.००

असाधारण क्रमांक ५८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अंशिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATUM

In the English translation of the Maharashtra Municipal Corporations and Municipal Councils Temporary Postponement of Elections (of the Mayors and the Deputy Mayors of certain Municipal Corporations and the Presidents and the Vice-Presidents of certain Municipal Councils due to ensuing general elections to the State Legislative Assembly) Ordinance, 2009 (Mah. Ord. XI of 2009), published in the *Maharashtra Government Gazette*, Extraordinary, Part VIII, dated the 31st July 2009, at pages 1-5, on page 3, in the marginal note for "Bom. XL of 1965" read "Mah. XL of 1965".

भाग आठ—५८-१

(१)